

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &
IA Nos.380 of 2016 & IA NO. 884 & 885 OF 2018**

Dated: 12th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Ltd.

.... Appellant(s)

Vs.

Saint Gobain Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Piyush Joshi
Ms. Sumiti Yadava
Mr. Prakhar Kaintura
Ms. Sylona Mohapatra
Mr. Nikhil Ramdev

Counsel for the Respondent(s) : Ms. Krishna Dayama for R-1
Mr. Utkarsh Sharma for R-2

ORDER

**IA NO. 885 OF 2018
*(Application for Amendment)***

This application came to be filed seeking amendment of Memorandum of appeal as described in Para 3.3 and Para 9 by adding Para 9.15, 9.16 and Para 21 and by addition of relief sought as Para 21 (B) and 21(C). Apart from this, since the description of 1st Respondent '*Saint Gobain Private Limited & Anr.*' was wrongly described instead of '*Saint Gobain India Pvt. Ltd. & Anr.* They also seek amendment of cause title of Respondent No. 1 properly as shown in the certificate of incorporation of the Respondent No. 1.

Though, on 29.08.2018, reply filed on behalf of Respondent No. 1 notes that it is for a reply for IA Nos. 884 & 885 of 2018. On reading of the said reply, we note that the entire reply refers to IA No. 884 of 2018 i.e. permission to bring on record additional facts. Nothing is disputed or spelled out so far as amendment of the memorandum of appeal is concerned. In that view of the matter, we opined that the Respondent No. 1 has no objection in respect of amendment of memorandum of appeal sought for in IA No. 885 of 2018. Respondent No. 2/ PNGRB has not objected for the same.

Under these circumstances, we allow IA No. 885 of 2018. Amendment shall be carried out within a week's time followed by amendment of Memorandum of appeal accordingly.

List the *IA No. 884 of 2018* for hearing on **19.07.2019**.

(B.N. Talukdar)
Technical Member (P&NG)

Bn/kt

(Justice Manjula Chellur)
Chairperson